

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 182 of 2012, 183 of 2012 & 158 of 2012**

**Dated : 18<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ... Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur**  
**Mr. Vishal Anand**  
**Mr. Gaurav Dudeja**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &**  
**Mr. Raunak Jain**

**ORDER**

Mr. Amit Kapur, learned counsel for the appellants has finished his arguments.

Post the matter for reply submissions on **21<sup>st</sup> August, 2013**  
**at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**  
*rkt/vt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**